

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of November, 2017(20.11.2017 to 24.11.2017)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
21.11.2017 Tuesday At 10.30 A.M. Misc Petition	1.	79/RC/2017	NLDC	Petition for Automatic Generation Control (AGC) Pilot Project for commissioning of AGC Pilot Project between NLDC and NTPC Dadri Stage-II.
	2.	92/MP/2015	PGCIL	Petition seeking directions with regard to difficulties in implementing some of the directions given in the order dated 16.2.2015 in Petition No. 92/MP/2014 alongwith IA Nos. 43/2014, 51/2014, 54/2014, 56/2014 & 59/2014, Petition No. 376/MP/2014, Petition No. 382/MP/2014, Petition No. 393/MP/2014 and Review Petition No.25/RP/2014.
	3.	244/MP/2016	NTPC	Petition for measurement of GCV of coal from the samples taken from the Railway Wagon Top.
	4.	139/MP/2017	MPL	Petition under Section 79 of the Electricity Act, 2003 read with Regulations 54 and 56 of the CERC (Terms and Conditions of Tariff) Regulations, 2014 seeking appropriate relief due to extreme practical difficulty faced by the petitioner in implementing Regulation 30 (6) of the said Regulation and directions issued by the Commission in its order dated 25.1.2016 for consequential directions.
	5.	220/MP/2016	WBSEDCL	Petition under Section 79 (10 (f) of the Electricity Act, 2003 seeking adjudication of disputes between WBSEDCL and NTPC Limited.
	6.	311/MP/2015	TPDDL	Petition praying for appropriate directions restraining the Respondent from recovering the Energy Charge Rate strictly in terms of the Tariff Regulations framed by the Commission.
	7.	64/MP/2016	BRPL	Petition seeking adjudication of dispute between Petitioners, i.e., BSES Rajdhani Power Limited & BSES Yamuna Power Limited with NTPC Ltd.

Sd/-
(T.D.Pant)
Dy.Chief (Legal)
20.11.2017